

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/4192/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rita Kar,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the 12th November, 2020.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJK.1-5/2020/1417, dtd. 23.06.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station, with your official vehicle, at your own cost, from the evening of 12.11.2020 till the morning of 17.11.2020, has been granted. The C.J.M., Kokrajhar will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/4193/A, dated 12.11.2020

Copy to:-

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rdgr